

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

46. C.P.(IB)-3530(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.11.2019**

NAME OF THE PARTIES: B. M. Agencies

V/s

Amita Art Printers Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the respondent, list this matter on 27.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)